

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.01.2019
In the court of the Registrar
11:30 A.M.

For Evidence

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank &Ors.	KotlaHarshavardhan

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By Order
-sd/-

Assistant Registrar